

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

109. I.A. 1194/2021 I.A. 1193/2021 I.A. 1325/2021 I.A. 217/2024 In
C.P.(IB)-1417/(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.06.2024**

NAME OF THE PARTIES: Brainer Trade & Fin-Tech Pvt Ltd

Appearance

For Liquidator: Adv. Surekha Yadav a/w Adv. Avinash Khanolkar

For Respondent No. 1 & 2: Adv. Kunal Kanungo a/w Adv. Tanushree
Sogani & Adv. Aishay Jain

SECTION 10 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1194/2021, I.A. 1193/2021 & I.A. 1325/2021 - Proxy counsel for the liquidator seeks adjournment on the ground that arguing counsel is not available. At her request, list on **02.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//MANISH TIWARI//